

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/250(KB)2021
IA(I.B.C)/1843(KB)2023, IA(I.B.C)/418(KB)2024,
IA(I.B.C)/1611(KB)2023, IA(I.B.C)/444(KB)2023,
IA(I.B.C)/1198(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SRF LIMITED VS BIRLA TYRES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Abhirup Chakraborty, Adv.] For the Applicants in IA(I.B.C)/418(KB)2024
Mr. Tuhin Ganguly, Adv.]
Mrs. Sirsha Dey Chakraborty, Adv.]

Ms. Debargha Basu, Adv.] For the Respondent in
] IA(I.B.C)/1198(KB)2023

Mr. Swapna Choubey, Adv.] For the Petitioners in
Mr. Hansraj Joria, CS] IA(I.B.C)/1198(KB)2023

Mr. AK Shrivastava, Adv.] For the Applicant in IA No. 1611 of 2023.
Mr. Akash Sharma, Adv.]

Mr. Debmalya Ganguli, Adv.] For the Petitioner in IA(I.B.C)/1843(KB)2023
Mr. Soumalya Ganguli, Adv.]
Ms. Sudarshana Dutta, Adv.]

Mr. Avishek Guha Adv.] For the Resolution Professional
Mr. Shaunak Mitra Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Amandeep Singh Adv,]
Mr. Kaustov De Sarkar Adv.]
Mr. Srijit Bose Adv.]
Mr. Pratim Bayal, RP]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **14.08.2024**.

Anamitra Pal
Court Officer